

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

The Secretary to,
Hon'ble Mr. Justice Dilip Gupta,
Chairman, Computer Committee,
Allahabad High Court.

No: 53646/21-SDated: 28/12/2017

Subject:- Two day First National Conference of the Computer Committees of the High Courts scheduled to be held on 20th and 21st January 2018 at the Judicial Training and Research Institute Vineet Khand, Gomti Nagar, Lucknow.

Ref: D.O. Letter dated 18th December 2017 of Hon'ble the Chief Justice, Allahabad High Court.

Sir,

In reference to the subject cited above, I am directed to inform your good-self that Hon'ble the Chief Justice, High Court of J&K has been pleased to nominate Hon'ble Mr. Justice Alok Aradhe and Hon'ble Mr. Justice Ali Mohammad Magrey Members of the Computer Committee of High Court of J&K for attending the subject Conference. Further Hon'ble the Chief Justice has also been pleased to nominate the following Judicial Officers/Officers of the High Court to participate in the said Conference:-

- 1) Shri Malik Shabir Ahmad, CPC, e-Courts, High Court of J&K;
- 2) Shri Sandeep Gandotra, Sub-Judge, Katra (Nodal Officer, District Computer Committee, Reasi);
- 3) Shri Fayaz Ahmad Qureshi, Munsiff, Baramulla (Nodal Officer, District Computer Committee, Baramulla);
- 4) Shri Umesh Sharma, Munsiff (LRP) High Court of J&K;
- 5) Shri Rajeev Gupta, Senior System Officer, High Court of J&K Jammu.

The above said information may be placed before the Hon'ble Chairman of the Computer Committee for his Lordship's perusal and information.

With regards,

Yours faithfully,

28/12/17
(Sanjay Dhar)

Registrar General

No: 53647-61/99

Dated: 28/12/2017

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K, Jammu for information of his Lordship.
2. Principal Secretary to Hon'ble the Chief Justice, Allahabad High Court for information of his Lordship.
3. Secretary to Hon'ble Mr. Justice Alok Aradhe,
4. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
.....for information of their Lordships.
5. Registrar Judicial High Court of J&K, Jammu/Srinagar.
6. Principal District & Sessions Judge, Baramulla/Reasi.
7. Shri Malik Shabir Ahmad, CPC e-Courts, High Court of J&K, Jammu.
8. Shri Sandeep Gandotra, Sub-Judge, Katra.
9. Shri Fayaz Ahmad Qureshi, Munsiff, Baramulla.
10. Shri Umesh Sharma, Munsiff (LRP) High Court of J&K, Jammu.
11. Shri Rajeev Gupta, Senior System Officer, High Court Wing, Jammu
.....for information and necessary action.

28/12/17
Registrar General